

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(IB)-885(PB)/2019

IN THE MATTER OF:

M/s. Intec Capital Ltd. Applicants/petitioners
Vs.
M/s. Krishna Gear Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Ms. Srishti Badhwak, Adv. with
Ms. Radhika Rautela, AR

ORDER

Despite the opportunity granted to file the service affidavit at the earliest. The same stated to have been filed today in the registry.

List on 08.05.2019.

-Sd-

(M. M. KUMAR)
PRESIDENT

-Sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)